## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 25(ND)2009 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. General Commerce Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A

| <u>S.NO.</u> | NAME           | DESIGNATION                  | REPRESENTATI           | ON SIGNATURE      |
|--------------|----------------|------------------------------|------------------------|-------------------|
| 1. Ms        | S RANJA        | NA ROY GAWAI<br>HA SEN, ADV. | , ADV. for             | Petitioners       |
|              |                | Dingh, Adv.<br>ORDER         |                        | Responden):       |
|              |                | 21.03.2016, Mr. Justice      |                        | ad been appointed |
| as an Exect  | ator of the Mo | oFS executed by the part     | ies. It is stated that | much progress has |
| 1 1          |                |                              |                        |                   |

been made but some more time is required to resolve the pending issues between the two parties which are in respect of implementation of the unexecuted part of the Memorandum of Family Settlement.

- 2. Accordingly, the time is extended by three months.
- 3. To come up on 20.12.2016.

(Ine Malhotra)

Member Judicial